

**THE LEPERS (NAGALAND REPEAL) ACT,  
1989  
(THE NAGALAND ACT NO. 6 OF 1990)**

*Received the assent of the Governor of Nagaland on 13<sup>th</sup> April, 1990 and published  
in the Nagaland Gazette Extraordinary Dated. 25th April, 1990.*

An

Act.

to provide for the repeal of the Lepers Act, 1898, as force in the State of Nagaland.  
Be it enacted by Legislative Assembly of Nagaland in the fortieth years of the  
Republic of India as follows

Short title extend and commencement.

1. (1) This' Act may be called the Lepers (Nagaland Repeal) Act. 1989.
- (2) It shall extend to the whole of the State of Nagaland,
- (3) It shall come into force immediately,

Repeal of Act 3 of 1898.

2. The Lepers Act, 1898 as in force in the State of Nagaland is hereby repealed.